

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

24.05.2007

CP 4/2007 (OA No. 234/2005)

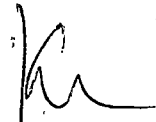
None present for applicant.
Mr. T.P. Sharma, Counsel for respondents.

Learned counsel for the respondents submits that the order of this Tribunal has been complied with. Accordingly, the Contempt Proceedings are dropped.

° The CP is dismissed accordingly.



**(TARSEM LAL)
MEMBER (A)**



**(KULDIP SINGH)
VICE CHAIRMAN**

AHQ

*Copies sent to
ms 498 & 499.
R*